

No.:323/ESTT./HCS

Date: 5.9.2025

## O-F-F-I-C-E O-R-D-E-R

In partial modification of Office Order No.686/ESTT./HCS dated 02.03.2023, and in view of Circular No.07/HCS dated 28.08.2025, both issued by this Registry, the following attachment shall take effect immediately:-

Sl.No.	Name & Designation of the Court employee	Place of attachment
01.	Mr. S.Diamond Singh, Office Superintendent	Confidential Section
02.	Mr. Robin Subba, Office Superintendent	Confidential Section (shall attend to all works of the Section barring personal files of Judicial Officers)
03.	Mr. Gyatso Bhutia, Head Assistant	Judicial Section
04.	Mr. Suman Prasad Adhikari, Head Assistant	General Section
05.	Mr. Navid Pradhan, Lower Division Assistant-	Establishment Section
	cum-Typist	

sd/-(**Prajwal Khatiwada**) Registrar General

Memo No.7-916-44 ESTT./HCS

Dated Gangtok, the September, 2025

Copy to:-

- 1. All concerned above
- 2. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim/Member, Chief Justice's Secretariat
- 3. All Sections In-charge, High Court of Sikkim